

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 335 OF 2017 &
IA NO. 737 OF 2017 & IA NO. 368 OF 2018

Dated: 8th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

BSES Rajdhani Power Limited		...Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Malavika Prasad
Counsel for the Respondent(s)	:	Mr. Divyanshu Rai for Mr. Nikhil Nayyar

ORDER

Learned counsel for the appellant seeks three weeks more time to file rejoinder. She may take steps to file the same on or before 30.05.2018 after serving copy on the other side.

List the matter on **31.07.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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